## Reduction of levy cement allocation

1245. SHRI K.V. THANGKABALU-Will the Minister of ADUSTRY be pleased to state:

(a) whether the quantity allocation of levy cement to some States has been reduced during 1988;

(b) if so, what are the reasons therefor; and

(c) what is the allocation of levy cement made to different States in the first two quarters of the current year?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUS-TRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM): (a) and (b) In accordance with the Government's policy of progressive reduction of control on distribution of cement, levy quota of certain cement plants has been reduced w.e.f. 1-3-88, which has resulted in reduced availability of levy cement. Consequently, effective from Quarter-II/88 (April-June), the Quarterly allocation of levy cement has been reduced not only in respect of States Union Territory Administra\_ tions, (Except North-Eastern States, the hill States of Himachal Pradesh and Jammu & Kashmir, Sikkim, Andaman and Nicobar Islands and Lakshadweep), but also for Central Government Ministries/Departments (ex-Defence and Border Road cept Organisation) and including ihe Irrigation and Power Sector. . .

(c) The information regarding allocation of levy cement made to different States/Union Territories in the first two quarters of the current year is given in the Annexure. [See Appendix CXLVIII, Annexure No 57]

## Uniform law for Small Scale Sector of Industry

1246 SHRI RAM AWADHESH SINGH: Will the Minister of INDUS. TRY be pleased to state: (a) whether PHD Chamber of. Commerce have suggested introduction of a uniform law for Small Scale Sector of Industry; and

(b) if so, what are the details thereof and what is Government's decision in the matter?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUS-TRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM): (a) and (b) The PHD Chamber of Commerce has not made any suggestion for the introduction of a uniform law for the small scale sector.

## दिल्ली में तरलीत त पेंट्रोलियम शैल विहरकों के पास लम्बित आवेदन पद्म

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1247. श्री सुनील कुमार पटट्नायक : क्या पट्टोलियम ग्रौर प्रार्तिक गैस मंत्री यह बताने की कृपा करेंगे कि :

(क) संघ राज्य क्षेत्र दिल्ली में भारतीय तेल निगम के तरलीकृत पैट्रोलियम गैस के उन वितरकों के नाम और पते क्या हैं जिन्होंने नये गैस कनेक्शन के लिए 1984-85 ग्रौर 1985-86 के दौरान पंजीकृत मावेदन पत्र ग्रभी तक नही निपटाये हैं ; ग्रौर

(ख) इसके क्या कारण हैं ग्रौर उनको कब तक निपटा दिया जायेगा ?

पैट्रोलियम और प्राङ्तिफ गैस मंत्रालय के राज्य मंत्री (श्री ब्रह्म दत्त) : (क) ग्रपेक्षित जानकारी संलग्न विवरण में दी गई है [देखिए परिशिष्ट 148, ग्रनुपन सं∘ 58]।

(ख) एल०पी०जी० की उपलब्धता में बृद्धि होने पर दिल्ली सहित पूरे देश में उपभोक्ताग्रों के नामांकन के वार्षिक कार्यक्रम के ग्रंतर्गत चरणबद्ध रूप से तेल उद्योग द्वारा नए एल०पी०जी० कनैक्शन जारी किए जाते हैं ?

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